

### **Preventing of Sale of Indian Drugs In Gulf Countries by Multinational Companies**

1047. SHRI SURENDRA PAL PATHAK : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government are aware that some multinational companies are preventing sale of Indian manufactured drugs in the Gulf countries;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check it?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c) . Do not arise.

### **Working of APEDA**

1048. DR. VASANT NIWRUTTI PAWAR : Will the Minister of COMMERCE be pleased to state :

(a) whether the working of Agricultural and Processed Food Products Export Development Authority (APEDA) is being reviewed every year;

(b) if so, the details thereof;

(c) the total value of exports made by 'APEDA' during each of the last two years;

(d) whether any new products has been developed and exported during the current year; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b) . The work of APEDA is periodically reviewed by the members of the Authority and the Ministry. Its workload has also been assessed by the Internal Work Study Unit of this Ministry.

(c) APEDA is a promotional body entrusted with the development and promotion of export of products coming under its schedule. It does not undertake direct marketing of any products. The total value of exports of products coming under the Schedule to the APEDA Act, 1985 during the years 1993-94 and 1994-95 were Rs. 1753 crores and Rs. 2037 crores respectively.

(d) and (e). Cut flowers, lychees, strawberries, gherkins and non-alphonso variety of mangoes viz. Banganpalli, Totapuri, Chausa, and others are some of the products being developed for exports during the current year.

### **Disposal of Aircrafts**

1049. SHRI PRAKASH V. PATIL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government have decided to dispose of some of Boeing Aircraft of the Indian Airlines/ Air India;

(b) if so, whether any advertisement in this regard has been given in the news papers;

(c) if so, whether any proposals have been received from the prospective buyers; and

(d) the decision taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) to (d). The Government have approved sale of two B737-200 aircraft of Indian Airlines. On the basis of bids received against global tenders, Indian Airlines had sold two aircraft to M/s Blue Dart Express Ltd. Sale of further two aircraft is under finalisation for which global tender was issued in November, 1995. Indian Airlines have issued another global tender in January, 1996 calling for bids for sale of 2 more aircraft, the closing date is 7.3.96.

With the approval of its Board of Directors, Air India has invited bids through advertisements for selling two B747-200 aircraft. Two bids have been received so far.

### **Small Denomination Currency Notes**

1050. SHRI R.SURENDER REDDY: Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware that a large number of small denomination soiled currency note of Rs. 1/-, Rs. 2/- and Rs. 5/- are in circulation;

(b) if so, whether the Government propose to withdraw all such notes and instead issue new series of such currency notes;

(c) whether the commercial banks are not supplying small denomination currency notes to customers and direct them to approach the Reserve Bank of India for the purpose;

(d) whether the Government are also aware that there is also shortage of small denomination coins of 0.50 p. ; Rs. 1/- and Rs. 2/- in the cities; and

(e) if so, whether the Government propose to make it obligatory for the nationalised banks of supply small denomination currency notes and coins on demand to customers?